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Fax : **Jammu:** 0191-2546753(Nov-April),
Fax: **Srinagar:** 0194-2506063(May-Oct.)

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Judicial Administration Section) Civil Secretariat,
Jammu/Srinagar.

Subject:- Allocation of Departments amongst Law Officers in the Srinagar Wing of the Hon'ble High Court.

GOVERNMENT ORDER NO: - 394-JK(LD) OF 2021.
D A T E D:- 25 - 01 - 2021.

In supersession to all the previous orders issued on the subject from time to time, the following distribution of litigation work amongst the Law Officers in Srinagar Wing of the Hon'ble High Court is ordered as shown against each:-

S.No.	Name of the Law Officer and Designation S/Shri	Department allotted
1.	Bashir Ahmad Dar, Senior Additional Advocate General	1. Home Department. 2. Estates Department. 3. Department of Law, Justice and Parliamentary Affairs/SLSA. 4. Agriculture Production and Farmers Welfare Department. 5. Horticulture Department 6. Hospitality & Protocol Department 7. Vigilance Organization (Anti Corruption Bureau). 8. Revenue Department
2.	Mushtaq Ahmad Chashoo, Additional Advocate General	1. PW (R&B) Department. 2. J&K Building & other Conustruction Workers Welfare Board 3. Tourism Department. 4. JK Toursim Development Cooperation. 5. J&K Cable Car Corporation. 6. J&K Project Construction Corporation
3.	Ms. Asifa Padroo, Additional Advocate General	1. Housing and Urban Development Department. 2. Lakes and Water Ways Development Authority. 3. Architect Organization. 4. Chief Town Planner. 5. Co-operative Department. 6. Sericulture. 7. J&K Housing Board. 8. Tribal Affairs Department
4.	Shah Aamir,	1. Health and Medical Education

Issued
Mushtaq

	Additional Advocate General	<ul style="list-style-type: none"> Department. 2. SKIMS. 3. JK Board of Professional Entrance Examination. 4. School Education Department. 5. Labour and Employment Department
5.	Mir Suhail, Additional Advocate General	<ul style="list-style-type: none"> 1. Department of Culture. 2. J&K Academy of Art, Culture & Languages. 3. IMPA. 4. Resident Commissioner, New Delhi 5. Haj and Auqaf Department 6. Rural Development Department
6.	Irfan Andleeb, Deputy Advocate General	<ul style="list-style-type: none"> 1. Jal Shakti Department. 2. J&K State Power Development Corporation. 3. Handloom Development Corporation.
7.	Feroz Ahamd Sheikh, Deputy Advocate General	<ul style="list-style-type: none"> 1. Social Welfare Department. 2. Department of Food, Civil Supplies and Consumer Affairs. 3. JAKFED
8.	Asif Maqbool, Deputy Advocate General	<ul style="list-style-type: none"> 1. Higher Education Department 2. Civil Aviation Department 3. SICOP
9.	Hakeem Amaan Ali, Deputy Advocate General	<ul style="list-style-type: none"> 1. Power Development Department. 2. Transport Department. 3. J&K State Road Transport Corporation. 4. Economic Reconstruction Agency
10.	M. Uthman Gani, Government Advocate	<ul style="list-style-type: none"> 1. Distaster Management Relief Rehabilitation & Reconstruction Department. 2. Floriculture Department including Gardens and Parks.
11.	Akeel Ahmad Parde, Government Advocate	<ul style="list-style-type: none"> 1. Custodian Department 2. Information Department.
12.	Mohammad Rais ud Din Ganaie. Government Advocate	<ul style="list-style-type: none"> 1. ARI Trainings Department 2. Srinagar Development Authority 3. Urban Local Bodies 4. Government Press, Srinagar. 5. Industries and Commerce Department.
13.	Bikram Deep Singh, Government Advocate	<ul style="list-style-type: none"> 1. Science & Technology Department. 2. Animal / Sheep Husbandry and Fishries Department. 3. J&K Agro Industries Department. 4. Khadi & Village Board 5. Cases pertaining to Jammu Division pending in Hon'ble High Court Srinagar wing.
14.	Sajjad Ashraf, Government Advocate	<ul style="list-style-type: none"> 1. Information & Technology Department. 2. Skill Development Department. 3. SIDCO 4. Youth Services and Sports Department 5. Services Selection Board 6. Election Department.

Suhail
Mir Suhail

General Administration Department, Forest Department, Finance Department including Financial Corporation, Planning, Monitoring and Development Department and any other Department/Corporation that has not been assigned here in above to any Law Officer shall remain with Ld. Advocate General, J&K and;

The aforesaid allocation is subject to the satisfactory performance of the Law Officers which shall be reviewed periodically.

By order of the Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

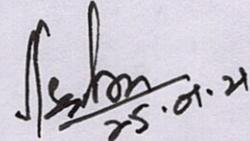
Secretary to Government.

No: LD(A)2016/12-Part-I.

Dated:- 25-01-2021.

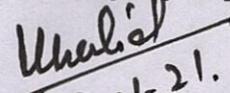
Copy to the:-

1. Learned Advocate General, J&K, Jammu.
2. All Financial Commissioners.
3. Principal Secretary to Hon'ble Lt. Governor, J&K, Jammu.
4. All Principal Secretaries to Government, J&K, Jammu.
5. Principal Resident Commissioner, J&K Government, New Delhi.
6. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
7. All Commissioner/Secretaries to Government.
8. Chief Electoral Officer, J&K, Jammu.
9. Divisional Kashmir Kashmir.
10. Registrar General, J&K High Court, Jammu.
11. All concerned Law officers.
12. Director Information, J&K, Jammu.
13. Director Archives, Archaeology and Museums, J&K, Jammu.
14. Director Litigation Srinagar.
15. All Officers of the Department of Law, Justice and Parliamentary Affairs.
16. Private Secretary to Chief Secretary for information of the Chief Secretary.
17. Private Secretary to the Secretary to Government Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
18. Incharge Website, Department of Law, Justice and Parliamentary Affairs
19. Government Order File.
20. Concerned File.


25.01.21

(Ashish Gupta)

Deputy Legal Remembrancer.


25-01-21.